

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 243
ANSWERED ON 05.08.2026

IMPLEMENTATION OF PM-SGMBY

*243.SHRI RAJIV PRATAP RUDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the current status of implementation and infrastructure layout under the Pradhan-Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY) launched to solarise residential households through rooftop solar systems;
- (b) the total number of solar installations successfully commissioned and the volume of central subsidies disbursed across the country, State/UT-wise;
- (c) the specific progress achieved, number of residential rooftops solarised and net-metering connections activated across the country particularly in the State of Bihar, district-wise;
- (d) the structural specifications of the digital infrastructure deployed including the national portal for rooftop solar to enable Direct Benefit Transfers (DBTs) and track application feasibility status; and
- (e) the steps taken by the Government to expand the vendor empanelment pool, streamline technical inspections by local power Distribution Companies (DISCOMs) and fast-track loan clearances to prevent installation delays?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY, CONSUMER AFFAIRS & FOOD AND PUBLIC DISTRIBUTION AND EDUCATION.

(SHRI PRALHAD JOSHI)

(a) to (e): A statement is laid on the table of the house.

Statement referred to in reply of parts (a) to (e) of Lok Sabha Starred Question No. 243 to be answered on 05.08.2026 regarding Implementation of PM-SGMBY

(a) to (e): The Ministry of New and Renewable Energy (MNRE) has been implementing the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) since February 2024, across the country. The PMSG: MBY is a demand-driven scheme wherein all residential consumers in the country, including those in the state of Bihar, having a grid-connected electricity connection with the local DISCOM, can avail the benefits of the scheme, for installation of rooftop solar (RTS) systems by applying on the National Portal (www.pmsuryaghar.gov.in) of the scheme.

All states/UTs have provisions for net-metering for residential electricity connections as per regulations issued by respective state electricity regulatory commissions. The complete process from application to disbursal of subsidy directly into the bank account of the residential consumer is online through the National Portal.

Under the scheme, since its launch in February 2024, over 50 lakh households have benefitted, with ₹28,024.21 crore in subsidy released as Central Financial Assistance (CFA) across the country, as on 04.08.2026. The state/UT-wise details are placed at Annexure I.

Similarly, under the scheme, since its launch in February 2024, a total of 25,157 RTS systems have been installed, benefitting 25,790 households and an amount of Rs. 165.36 crore has been released as CFA in the state of Bihar, as on 04.08.2026. The district-wise details for the state of Bihar are given in the Annexure II.

Under PMSG: MBY, the Ministry of New and Renewable Energy (MNRE) has taken several steps to improve implementation of the scheme, including the expansion of vendor empanelment pool, streamline technical inspections by local power Distribution Companies (DISCOMs) and fast-track loan clearances to prevent installation delays. The details of steps taken are as follows: -

- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Net metering agreement has been made part of application in the National Portal eliminating the need for separate agreement.

- Capacity building and training programmes being conducted including for DISCOM officials.
- Regular monitoring of the progress of the scheme at different levels including with states, DISCOMs and Banks. In addition, regional review meetings are being conducted from time to time.
- Availability of collateral-free loan from nationalized banks at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years. The loan can be applied on National Portal itself with integration of JanSamarth portal.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIC), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.

Annexure I referred to in reply of parts (a) to (e) of Lok Sabha Starred Question No. 243 to be answered on 05.08.2026 regarding Implementation of PM-SGMBY

The state/UT-wise details of progress made under the PMSG: MBY across the country (As on 04.08.2026)

S No.	State/UT	Installations (Nos.)	Households covered (Nos.)	Subsidy Released (Rs Cr)
1	Gujarat	7,78,680	11,15,820	5,654.73
2	Uttar Pradesh	7,26,503	7,34,270	4,774.43
3	Maharashtra	7,09,205	10,93,529	5,079.62
4	Kerala	3,13,970	3,20,781	2,086.83
5	Rajasthan	2,81,760	2,90,814	1,860.00
6	Andhra Pradesh	2,75,619	2,80,019	1,519.40
7	Assam	1,64,944	1,65,511	1,173.92
8	Madhya Pradesh	1,60,276	1,65,566	1,117.66
9	Odisha	1,59,676	1,60,759	722.33
10	Haryana	1,18,942	1,28,889	755.82
11	Uttarakhand	98,108	98,464	757.57
12	Tamil Nadu	87,855	1,03,171	584.21
13	Chhattisgarh	86,462	88,931	513.10
14	Telangana	56,218	71,800	331.98
15	Jammu & Kashmir	39,802	39,950	300.16
16	Bihar	25,157	25,790	165.36
17	Karnataka	23,314	35,607	165.93
18	Punjab	17,646	17,771	112.62
19	Himachal Pradesh	12,128	12,154	88.85
20	NCT of Delhi	10,879	15,819	72.50
21	Puducherry	4,946	5,017	31.59
22	Tripura	4,564	4,575	33.01
23	West Bengal	3,581	4,159	10.01
24	Goa	3,411	4,634	22.76
25	Jharkhand	3,371	3,592	21.97
26	Ladakh	2,067	2,067	15.55
27	Manipur	1,581	1,581	11.48
28	Chandigarh	1,389	1,389	8.39
29	Mizoram	1,377	1,379	10.64
30	Lakshadweep	1,207	1,207	9.88
31	DNH & DD	1,164	1,164	5.59
32	Nagaland	459	459	2.96
33	A&N ISLANDS	417	436	2.66
34	Meghalaya	61	9,306	0.33
35	Sikkim	60	60	0.38
36	Arunachal Pradesh	1	1	0.01
	Total	41,76,800	50,06,441	28,024.21

Annexure II referred to in reply of parts (a) to (e) of Lok Sabha Starred Question No. 243 to be answered on 05.08.2026 regarding Implementation of PM-SGMBY

The district-wise details of progress made under the PMSG: MBY in the state of Bihar (As on 04.08.2026)

S No.	District	Installation (Nos.)	Households (Nos.)	Subsidy Released Amt (in cr.)
1	Araria	60	60	0.28
2	Arwal	92	92	0.66
3	Aurangabad	199	199	1.27
4	Banka	172	172	0.99
5	Begusarai	504	504	3.43
6	Bhagalpur	1,182	1,182	7.91
7	Bhojpur	428	428	2.74
8	Buxar	166	166	1.05
9	Darbhanga	564	564	3.39
10	Gaya	979	979	6.54
11	Gopalganj	149	149	0.92
12	Jamui	127	127	0.82
13	Jehanabad	147	147	0.97
14	Kaimur Bhabua	193	193	1.15
15	Katihar	117	117	0.62
16	Khagaria	263	263	1.42
17	Kishanganj	72	72	0.46
18	Lakhisarai	90	90	0.57
19	Madhepura	129	129	0.76
20	Madhubani	193	193	1.17
21	Munger	348	348	2.24
22	Muzaffarpur	1,698	1,698	10.73
23	Nalanda	1,527	1,527	10.32
24	Nawada	506	506	3.39
25	Pashchim Champaran	552	556	3.50
26	Patna	9,899	10,177	67.77
27	Purbi Champaran	612	613	3.93
28	Purnia	287	287	1.73
29	Rohtas	398	697	2.65
30	Saharsa	125	125	0.73
31	Samastipur	819	819	5.17
32	Saran	529	529	3.10
33	Sheikhpura	80	80	0.49
34	Sheohar	47	47	0.29
35	Sitamarhi	610	661	4.24
36	Siwan	182	182	1.12
37	Supaul	252	252	1.48
38	Vaishali	860	860	5.36
	Total	25,157	25,790	165.36